


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 16.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No. 15/BB/ 2018	-	For filing balance sheet as on 31-03-2017	252(3)	M/s Green and Clean Solutions Pvt Ltd. Vs ROC


SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	94819 02624	M/s Green & Clean Solu Pvt Ltd. A. Maguathg	

Counsel for petitioner is present. He has filed proof of service of notice on ROC, Karnataka. He has already filed the latest balance sheet of the Petitioner Company in the Registry.

Await ROC report.

List it on 08.03.2018.


MEMBER (T)


MEMBER (J)